

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3330

ANSWERED ON:16.03.2011

INTERNATIONAL LANDING FACILITIES

Karwariya Shri Kapil Muni; Sayeed Muhammed Hamdulla A. B. ; Vishwanath Shri Adagur H; Viswanathan Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has recently identified certain airports lacking in instrumentation facilities for night landings/landings during inclement weather;
- (b) if so, the details thereof, airportwise;
- (c) whether the Government proposes to provide latest Instrumental Landing System (ILS) to these airports without much delay;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to maintain international landing standards in all the airports of the country?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) & (b): Upgradation and modernization of landin and navigational aids is a continuous process. Airports Authority of India (AAI) has already provided required navigational and landing aids at all the operational airports. Instrument Landing Systems (ILSs) has been provided at 45 operational airports in the country. Recently, AAI has provided ILS at Srinagar and Chandigarh airports.
- (c) & (d): Provision of ILS and other navigational aids including ground lighting for night operations is decided based on requirements projected by the airlines and also installation of obstruction lights around the airports with the support of local/Government authorities. However, night operations are permitted with prior approval of DGCA.
- (e): All the instruments for landing installed at the airports are maintained as per the International Civil Aviation Organisation (ICAO) standards and in conformity with the civil aviation requirements notified by DGCA.